

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016
Name of the corporate debtor: Sham Udyog Limited; Date of commencement of liquidation: 20th August' 2018
List of stakeholders as on: 20th June, 2021

List of operational creditors (Government Dues)

| Sl.No | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|-------|--------------------------------------|------------|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | | | | | | % share in total amount of claims admitted |
| 1 | Commissioner of Income Tax, Ludhiana | Central | S/06 | 15-10-2018 | 5,997,086.00 | 5,997,086.00 | Unsecured | | | 100 | | | | | No |